

with the Ministry of Law. In the pursuance of examination, the Ministry of Law asked for documents which had to be obtained from all the constituent units of C.A.C.O. The matter is still under examination.

**Committee to go into Industrial Licensing Policy**

1062. SHRI SRADHAKAR SUPAKAR:  
SHRI CHINTAMANI PANIGRAHI:  
SHRI INDRAJIT GUPTA:  
SHRI JAGESHWAR YADAV:  
SHRI RAMAVATAR SHASTRI:  
DR. RANEN SEN:  
SHRI C. JANARDHANAN:  
SHRI K. LAKKAPPA:  
SHRI SURENDRANATH DWIVEDY:  
SHRI J. AHMED:  
SHRI DINKER DESAI:  
SHRI SAMAR GUHA:  
SHRI BRIJ BHUSHAN LAL:  
SHRI RANJIT SINGH:  
SHRI SURAJ BHAN:  
SHRI RAM GOPAL SHALWALE:  
SHRI JAGANNATH RAO JOSHI:  
SHRI ATAL BIHARI VAJPAYEE:

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Committee which was set up to enquire into the industrial licensing policies of Government has submitted its report;

(b) if so, the principal recommendations thereof; and

(c) if not, the reasons for delay in submitting the report and when the same is expected to be submitted?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) No, Sir.

(b) Does not arise.

(c) The Committee has informed the Government that the collection and analysis of information and data in regard to its field of study, which is rather wide, have taken longer time than anticipated. The Committee expects to submit its report to Government before the end of June, 1969.

**Damage to Railway Track And Property in Orissa Due to Floods**

1063. SHRI CHINTAMANI PANIGRAHI : Will the Minister of RAILWAYS be pleased to state :

(a) extent of damage done in terms of money to the railway tracks and property in Orissa during the last year's flood and cyclone;

(b) whether the damaged track has been fully restored;

(c) the reason why all the passenger trains running in this route have not been fully restored;

(d) whether the bridges on the track for escape of flood waters are being widened at different points where breaches had occurred; and

(e) if so, to what length they are proposed to be widened at the different breach heads?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) Rupees seventy lakhs approximately.

(b) Yes.

(c) All the trains cancelled due to breaches have been progressively restored, except Nos. 99 Up/100 Down Howrah-Madras Weekly Deluxe Expresses. These trains are also expected to be restored by 1st March, 1969.

(d) Yes, where found necessary.

(e) One extra 40 feet span has been added to bridge No. 838 between the stations Solari and Balugaon on Khurda Road-Palasa Section of South Eastern Railway.

**Exports of Goods manufactured by Foreign Collaboration Projects**

1064. SHRI CHINTAMANI PANIGRAHI : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether there has been any export curbs in foreign collaboration pacts in the country;

(b) whether goods are being exported from foreign collaboration projects in the country which have started production; and

(c) if so, the percentage of exports of the products manufactured in these projects to the total exports of the country?